## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

29

Company Appeal No. 05/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla

V/s.

M/s. Tata Investment Corporation & Anr.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Bhupesh Dhumathar

// LMJLaw Practice

DESIGNATION

Appellant

Burnethar

## **ORDER**

## Company Appeal No. 05/58, 59/NCLT/MB/MAH/2015

At request of the Petitioner's Counsel, list this matter on 15.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)